

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
Notary Cell

\*\*\*\*\*

**Notice for the successful candidates for the State of Gujarat.**

Notary Cell, Department of Legal Affairs, Ministry of Law and Justice had conducted interviews for appointment as notaries **for the State of Gujarat from 03.10.2022 to 28.10.2022.**

2. A list, dated 03.11.2022, of successful candidates is available on official website (<https://legalaffairs.gov.in/notary-cell>) of the Department.

3. Certificates of Practice will be issued to all the successful candidates after submission of following documents:-

- (i) Receipt of payment of rupees two thousand rupees only (2000/-) through Bharat Kosh Portal ([www.bharatkosh.gov.in](http://www.bharatkosh.gov.in));
- (i) Self-attested photo copy of High School/ tenth passing Certificate;
- (ii) Self-attested photo copy of LL.B. Degree;
- (ii) Self-attested photo copy of enrollment Certificate as an Advocate;
- (ii) **Original No Objection Certificate (NOC) for appointment of Central public Notary from Concerned State Bar Council;**
- (iv) Self-attested photo copy of Aadhar Card;
- (v) Self-attested photo copy of Caste/ Disability Certificate (if applicable);
- (v) Two passport size color photographs;
- (vi) Candidate Full name, father's name and correct address (with Pin code) in Hindi and English on a white plain paper;
- (vii) All the candidates are required to submit an affidavit duly attested by 1<sup>st</sup> Class Magistrate deposing the following points:-
  - You are neither a Notary already appointed by any State Government nor your application for appointment as notary is pending with the concerned State Government.
  - No criminal case/disciplinary proceedings are pending or initiated against you by any Court of Law or by Bar Council concerned as on date.
  - You are not an undischarged insolvent, and
  - You have not been convicted by any Court of Law for an offence involving moral turpitude.

**Note:- All successful candidates as per the PDF list attached are required to obtain "No Objection" Certificate (NOC) from the concerned State Bar Council. No Individual intimation in this regard shall be given to the candidates.**

4. You are requested to send/submit above mentioned documents within 30 days from today i.e. 19.01.2023 at the below mentioned address. Please mention "**Notary Appointment in State of Gujarat**" on the top of the envelope.

To

Dr. Amit Tyagi  
DLA (Notary Cell)  
Ministry of Law & Justice  
Department of Legal Affairs  
Middle Wing, 4<sup>th</sup> Floor, Janpath Bhawan, Janpath,  
New Delhi-110001  
Tel: 011-21401256

**Dr. Amit Tyagi  
DLA (Notary Cell)  
19.01.2023**